

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH : ALLAHABAD

COURT No. I

**MISC Application No. E/MISC/70259/2018 in
APPEAL No. E/70728/2018-EX[DB]**

M/s Precision Moulds & Dies

Appellant

Vs.

Commissioner Central GST, Ghaziabad

Respondent

Appearance:

Shri Rajesh Chhibber (Advocate)

for Appellant

Shri Mohd Altaf (Assistant Commissioner) AR

for Respondent

CORAM:

Hon'ble Mrs. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 11/12/2018

Date of Decision : 11/12/2018

MISC. ORDER NO **70353 / 2018**

Per: Archana Wadhwa

The application is for early fixation of the appeal filed by the appellant. Though we find that the amount of duty involved is much on the lower side i.e., to the extent of around Rs.27 lakhs only but appreciating the fact that the issue is *prima facie* covered and Excise Appeals of 2018 are being listed for disposal, we accept the prayer and fix the appeal for final disposal on 05.03.2019.

(Dictated and pronounced in Court)

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

Sd/-

**(Archana Wadhwa)
Member (Judicial)**